

REGISTER OF MISCELLANEOUS JUDICIAL CASES IN THE COURT OF DISTRICT

Serial No.	Date of application reference or proceeding	Act & Section of Act under which preferred or started	Name of the Parties with description and place of residence	Particulars of the case	Name of the objector if any with description and place of residence	Order passed and date	Remarks (The particulars of any order passed on appeal or revision shall be entered in this column)

FORM NO. (R) 19 A.

Register of requisition for record received

Serial No.	Date of receipt	From Whom received	No. and date of requisition	Particulars of documents called for with purpose	Number and date of reminder (if any) received	Date of compliance with the requisition	Number and date of reminders issued for return of the record	Date of return of the record	Remarks
1	2	3	4	5	6	7	8	9	10

FORM NO. (R) 27

Register of information regarding execution and miscellaneous Cases for information of parties in the court of

Date of entry in this register	Register No.	Name of decree holder or petitioner	Name of Judgment debtor or opposite party	First date fixed	Remarks
1	2	3	4	5	6

FORM NO. (R)23

Register of inspection of records in the Court of

Sl. No.	Name of applicant	Date	Amount of Court fee	No. of the case of which the record is wanted	Date of inspection or rejection of the application	Remarks
1	2	3	4	5	6	7

FORM NO. ® 22

Register of application for the return of documents

Sl. No.	Date of application	Name of Applicant	Name of Court and Serial No. and year of suit or proceeding in which document was filed	Date and description of document	Final order with date(whether application granted or reject	Date of return of document(application)	Signature of persons to whom the document/application return with date
1	2	3	4	5	6	7	8

FORM NO.(R) 41

Register of Cases in which the Proceeding have been stayed.

Sl. No.	Number and date of institution of the case of which the proceeding is stayed	Name of the Court staying the proceedings	Description of Proceedings in which stayed order was passed	Date of stay order	Remarks
1	2	3	4	5	6

Schedule XLII- High Court (R) 7 [Old (M) 53]

Register of Miscellaneous Appeal instituted in the Court of

District

Serial Number	Date of appeal	Name and residence of Appellant	Name and residence of Respondent	Court which pass the order under appeal	Number and year of suit or proceeding	Date of order	Particulars of order	Date of decision of appeal	Order on appeal	RAMARKS The particulars of any order passed on second Appeal or Revision shall b entered in this column
1	2	3	4	5	6	7	8	9	10	11